

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 306
TO BE ANSWERED ON 28/03/2025

PAYMENT TO WORKERS UNDER MGNREGS

*306 DR. V. SIVADASAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of workers enrolled under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the last three years, the details thereof, State-wise, year-wise;
- (b) the amount of money dispensed as payment to the workers in the last three years, the details thereof, State-wise, year-wise; and
- (c) the amount of money due to the States from the Union Government, the details thereof, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of Rajya Sabha Starred Question No. 306 for 28.03.2025

(a): State/Union Territory (UT)-wise number of registered worker under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial year is given at Annexure-I.

(b): State/Union Territory (UT)-wise details of fund released for the wage component under Mahatma Gandhi NREGS during the last three financial year are given at Annexure-II.

(c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Fund release to the States/Union Territories is a continuous process and Central Government is committed for making funds available to States/UTs for the implementation of the Scheme as per demand for work on the ground.

State/Union Territory (UT)-wise details of pending liabilities for wage, material and admin component under Mahatma Gandhi NREGS as on 21.03.2025 are given at Annexure-III.

Annexure referred in reply to part (a) of Rajya Sabha Starred Question No. 306 dated 28.03.2025.

State/Union Territory (UT)-wise number of registered workers under Mahatma Gandhi NREGS during the last three financial year				
SI. No.	State/UTs	Worker registered (in numbers)		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	492216	420892	545386
2	Arunachal Pradesh	47639	31492	32916
3	Assam	1218234	1118854	442411
4	Bihar	3184823	1360719	1185561
5	Chhattisgarh	488896	302701	300844
6	Goa	649	789	462
7	Gujarat	433796	320480	301595
8	Haryana	124236	73693	125166
9	Himachal Pradesh	198611	84467	93976
10	Jammu And Kashmir	165498	105093	74125
11	Jharkhand	553235	555848	997313
12	Karnataka	1211121	860226	577498
13	Kerala	346631	180684	149612
14	Ladakh	2217	2713	1544
15	Madhya Pradesh	1668496	1099487	888622
16	Maharashtra	3400689	869642	1357924
17	Manipur	35159	29996	52184
18	Meghalaya	50803	47838	59421
19	Mizoram	10955	10009	12613
20	Nagaland	16600	29402	26564
21	Odisha	850560	627397	601968
22	Punjab	114350	145722	131910
23	Rajasthan	1035677	587522	651765
24	Sikkim	4722	4630	4492
25	Tamil Nadu	556277	361637	438795
26	Telangana	196356	157046	263928
27	Tripura	63624	56381	47188
28	Uttar Pradesh	2470297	1132930	842192
29	Uttarakhand	87809	53883	54827
30	West Bengal	1620835	405325	14072
31	Andaman and Nicobar	616	912	1146
32	Dadra and Nagar Haveli and Daman and Diu	6808	265	1224
33	Lakshadweep	154	193	394
34	Puducherry	2975	2131	7752
	Total	2,06,61,564	1,10,40,999	1,02,87,390

(As per NREGASoft)

Annexure referred in reply to part (b) of Rajya Sabha Starred Question No. 306 dated 28.03.2025.

State/Union Territory (UT)-wise details of funds released for the wage component under Mahatma Gandhi NREGS during the last three financial years (Rs. in crore)

Sl. No.	State/UTs	Fund released for the wage component		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	5270.54	5118.93	5629.31
2	Arunachal Pradesh	326.09	352.14	283.19
3	Assam	2126.41	1831.4	1943.17
4	Bihar	3539.93	5024.83	4284.17
5	Chhattisgarh	2849.06	2381.67	2088.35
6	Goa	0.24	3.75	0.88
7	Gujarat	1159.92	1011.03	1000.81
8	Haryana	461.95	306.35	357.77
9	Himachal Pradesh	743.4	656.13	597.66
10	Jammu & Kashmir	867.93	704.37	725.61
11	Jharkhand	2238.73	2196.3	2249.64
12	Karnataka	4680.81	3793.51	3794.71
13	Kerala	3030.03	2935.75	2953.63
14	Madhya Pradesh	5569.66	4541.45	3640.64
15	Maharashtra	1670.9	1744.29	1947.47
16	Manipur	553.65	757	0
17	Meghalaya	897.76	670.25	577.41
18	Mizoram	464.11	420.13	447.58
19	Nagaland	311.26	573.06	422.93
20	Odisha	4321.9	3743.86	3930.67
21	Punjab	913.08	883.11	928.24
22	Rajasthan	7793.29	6757.26	6490.07
23	Sikkim	74.38	70.46	75.7
24	Tamil Nadu	7358.88	7469.9	10191.64
25	Telangana	2680.23	2027.44	1785.29
26	Tripura	822.16	672.17	724.3
27	Uttar Pradesh	6644.45	6551.57	7176.97
28	Uttarakhand	503.45	433.61	384.98
29	West Bengal*	5645.91	0	0
30	Andaman & Nicobar	5.62	8	0
31	Lakshadweep	0.1	0	0
32	Puducherry	14.11	20.65	50.39
33	Ladakh	42.48	42.3	44.66
34	Dadra & Nagar Haveli & Daman & Diu	0	1	0
Total		73,582.42	63,703.67	64,727.84

*Release of funds to the State of West Bengal has been stopped since March 9, 2022, under Section 27 of the Act due to non-compliance with Central Government directives.

Annexure referred in reply to part (c) of Rajya Sabha Starred Question No. 306 dated 28.03.2025.

State/Union Territory (UT)-wise details of pending liabilities for wage, material and admin component under Mahatma Gandhi NREGS as on 21.03.2025 .(Rs. in crore)			
Sl.No.	State/UTs	Wage component	Material and Admin component
1	Andhra Pradesh	655.39	1375.08
2	Arunachal Pradesh	142.15	126.55
3	Assam	356.03	182.44
4	Bihar	1640.22	1209.13
5	Chhattisgarh	583.87	2.95
6	Goa	0.99	0.00
7	Gujarat	123.99	73.23
8	Haryana	93.94	67.40
9	Himachal Pradesh	205.21	86.92
10	Jammu And Kashmir	265.36	199.78
11	Jharkhand	371.16	291.72
12	Karnataka	454.97	155.01
13	Kerala	895.93	159.88
14	Ladakh	2.39	0.00
15	Madhya Pradesh	605.41	545.94
16	Maharashtra	1050.53	1774.93
17	Manipur	175.77	222.53
18	Meghalaya	253.26	246.30
19	Mizoram	52.02	1.43
20	Nagaland	41.89	35.19
21	Odisha	411.83	174.85
22	Punjab	222.36	21.48
23	Rajasthan	1334.33	795.18
24	Sikkim	15.37	31.15
25	Tamil Nadu	2946.02	779.09
26	Telangana	149.28	428.61
27	Tripura	92.75	76.80
28	Uttar Pradesh	2048.16	1620.13
29	Uttarakhand	83.05	135.93
30	Puducherry	3.38	0.60
	Total	15,277.00	10,820.23
